

NAME OF CORPOATE DEBTOR : **M/S SARVOTTAM REALCON PRIVATE LIMITED**

DATE OF COMMENCEMENT OF CIRP : **09TH JULY 2021**

LIST OF CREDITORS AS ON : **12TH APRIL 2022**

LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

S.NO	Claim No	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY			
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					CHARGE OF SECURITIES	CHARGE AMOUNT	DATE OF CREATION	DATE OF MODIFICATION
1	SRPL/OMKARA/173	Omkara Assets Reconstruction Private Limited	44,395	397,531,266	397,370,766	-	397,370,766	-	-	27.40%	-		160,500		Immovable property or any interest therein; Movable property (not being pledge); development rights, cash flows of project etc	5,000,000	25/11/2016	27/02/2020
															Immovable property or any interest therein; Movable property (not being pledge); development rights, cash flows of project etc	695,000,000	24/09/2016	27/02/2020
TOTAL				397,531,266	397,370,766	-	397,370,766	-	-	27.40%	-	-	160,500					

Percentage (%) in CoC 27.40 %

* All the claims received are under scrutiny and subject to verification . It is provisionally admitted by the Interim Resolution Professional as per the provisions of IBC, 2016.

Sd-
CMA Sandeep Goel
 Resolution Professional
 Sarvottam Realson Private limited (Undergoing CIR Process)

Date: 12-04-2022
 Place: New Delhi